## RAJYA SABHA

Friday, the 25th January, 1963/the 5th Magha, 1884 (Saka)

The House met at eleven of the clock, Mr. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

THE INSURANCE (AMENDMENT) RULES, 1962

THE EMERGENCY RISKS (GOODS) INSURANCE SCHEME

HE DEPUTY MINISTER IN THE NISTRY OF FINANCE (SHRI B. R. tagar); Sir, I beg to lay on the able:-

- (a) A copy of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 1604, dated the 22nd November, 1962, under sub-section (3) of 114 of the Insurance Act, 1938, publishing the Insur-(Amendment) Rules, ance [Placed in Library. See No. LT-713/63.]
- A copy of the Ministry of Finance (Department of Economic Affairs) Notification S.O. No. 3945, dated the 26th December, 1962, under subsection (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1962, publishing the Emergency Risks (Goods) Insurance Scheme. [Placed in Library, See No. LT-714/63.]
- I. THE EMERGENCY RISKS (FACTORIES) INSURANCE SCHEME
- II. NOTIFICATIONS UNDER THE EMER-GENCY RISKS (FACTORIES) INSURANCE Аст. 1962

SHRI B. R. BHAGAT: Sir, I also beg to lay on the Table:-1084 RS-1.

1. A copy of the Ministry of Finance (Dspartment of Economic Affairs) Notification S.O. No. 3946, dated the 26th December, 1962. under subsection (7) of section 3 of the Risks Emergency (Factories) Insurance Act, 1962, publishing the Risks Emergency (Factories) Insurance Scheme. [Placed in Library. Se<sub>e</sub> No. LT-715/83.]

on the Table

- 2. A copy each of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under section 20 of the Emergency Risks (Factories) Insurance Act, 1962: —
  - (i) Notification S.O. No. 3947, dated the 28th December, 1962.
  - (ii) Notification S.O. No. 3948, dated the 28th December, 1962.

[Placed in Library. See No. LT-717/63 for (i) and (ii).]

## NOTIFICATION UNDER THE EMERGENCY RISKS (GOODS) INSURANCE ACT, 1962

SHRI B. R. BHAGAT: Sir. I also beg to lay on the Table a copy of the Ministry of Finance (Department of Economic Affairs) Notification S.O. No. 3953, dated the 26th December, 1962, under sub-section (2) of section 3 of the Emergency Risks (Goods) Insurance Act, 1962. [Placed in Library. See No. LT-716/63.]

- ANNUAL REPORT (1961-62) OF THE INDIAN OIL COMPANY, LIMITED, BOMBAY, AND RELATED PAPERS
- ANNUAL REPORT (1961-62) OF THE INDIAN REFINERIES LIMITED, NEW DELHI, AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R, M. HAJARNAVIS): Sir, I beg